

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

MA.3623/94 with OA.2161/94

Dated this the 31st OCTOBER, 1994. (2)

Shri N.V. Krishnan, Hon. Vice Chairman 'A'

Shri C.J. Roy, Hon. Member 'J'

Dr. Satish Chandra,
Additional Law Officer,
Law Commission of India,
Shastri Bhawan,
New Delhi.

Presently posted as:
Constitutional Advisor to the
Government of Zanzibar,
Consulate General of India,
P.O. Box 871, Zanzibar,
Tanzania.

...Applicant

By Advocate: Shri R.D. Upadhyay.

versus

1. Member Secretary,
Law Commission of India,
7th Floor, Shastri Bhawan,
New Delhi.

2. Under Secretary to the
Government of India,
Ministry of Law and Justice,
Department of Legal Affairs,
Law Commission,
Shastri Bhawan,
New Delhi.

3. Dr. S.C. Srivastava,
Law Faculty,
Kurukshetra University,
Kurukshetra (Haryana).
Presently posted as:
Joint Secretary and Law Officer,
Law Commission of India,
Shastri Bhawan, New Delhi.

...Respondents

By Advocate: None.

O R D E R (Oral)

By Shri N.V. Krishnan

MA.3623/94 is filed for condonation of delay.
We have heard the learned counsel for the applicant
on admission. After sometime, the learned counsel
for the applicant sought permission to withdraw
this OA with liberty to challenge the further
continuance of deputation of the 3rd respondent

(3)

as Joint Secretary and Law Officer, Law Commission of India. The prayer is granted on the above terms, the OA is, therefore, dismissed as withdrawn.

No costs.

(C.J. ROY)
Member (J)

/kam/

(N.V. KRISHNAN)
Vice Chairman (A)

31-10-74